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SLP(Crl.)... 1858 OF 2005
ITEM No.40

Court No. 8

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CRLMP 1858
Petition(s) for Special Leave to Appeal(Crl.)...../2005

(From the judgement and order dated 23/08/2004 in CRLA 511/97
of The HIGH COURT OF A.P AT HYDERABAD)

SYED IBRAHIM

Petitioner (s)

VERSUS

STATE OF A.P.

Respondent (s)

(With Crl.M.P. No 1858/2005 (c/delay in filing SLP)

Date : 13/05/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner (s)Mr. A. Subba Rao,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(Shashi Sareen) (Vijay Aggarwal)
Court Master Court Master